BENGALURU BENCH COURT NO. 1

AT ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishro

	T.P No.	Purpose	Section Section	Name of the Parties	
147/16	181/17	Hearing	391 394	Wilderness Lodgo But 1td	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM

(Petitioner Respondent)

Preshard Baliyar

2. SpJ). p. John

SpJ Legar

Advocale for R.O.C

C.G.C

C.G.C

Counsel for petitioner is present. AOL is present. Mrs. Prema Hatti, Counsel for ROC/RD is present. AOL requested time to submit written objections for the Scheme.

List it on 20.03.2017.

MEMBER (J)

MEMBER (T)